

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

4. I.A. 1521/2024
In
C.P. (IB)-416(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Shri Shyamsunder Nandkishore Gupta

Appearances:

For RP : Adv. Aashray Chaudhary i/b Adv. Jatin Kumar

SECTION 94(1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1521/2024

This is an application filed by the RP under section 99 to take on record the RP's Report.

RP is directed to serve the copy of the report to all the creditors and file affidavit of service. List on **03.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)